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* IN THE HIGH COURT OF DELHI AT NEW DELHI

CO.A(SB) 37/2011 & CA Nos.329/2013, 847/2013, 2200/2013, + 1234/2014.

GREENFIELD PLOTHOLDERS CUM-RESIDENTS ASSOC. (PH)

..... Appellant

Mr.Satish Pandey and Mr.Rajiv Through : Kumar, Advocates.

versus

URBAN IMPROVEMENT COMPANY (P) LTD & ORS.

..... Respondents

		Respondences
Through :	Mr.D.S.Chauhan,	Advocate for
	respondent No.1.	
	Mr.Rakesh Kumar	, Advocate for
	UOI.	
	Mr.P.Nagesh and Mr.Dhruv Gupta, Advocates for respondent Nos.2to 11.	

CORAM: HON'BLE MR. JUSTICE YOGESH KHANNA ORDER 17.08.2017

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List along with CO.A(SB) 36/2011 on 11.09.2017.

YOGESH KHANNA, J

AUGUST 17, 2017 \mathcal{M}

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